

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH BENGALURU
(Through web-based video conferencing platform)

ITEM No.36
C.P (CAA) No.57/BB/2022

IN THE MATTER OF:

M/s. Maverix Platforms Private Limited

... Petitioner

Order under Section 230-232 of Companies Act, 2013

Order delivered on: 08.09.2023

CORAM:

JUSTICE (RETD.)T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Saji.P.John
For ROC : Shri Hemanth Rao
For IT Department : Shri Ganesh Ghale

ORDER

1. Heard the Ld. Counsel for the Petitioner, ROC and IT Department.
2. **Order Reserved.**

Sd/-

MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Sd/-

T.KRISHNAVALLI
MEMBER (JUDICIAL)